

Office of the Chairman (District & Sessions Judge), District Legal
Services Authority, Kangra at Dharamshala

No. 16/CHA/DLSA/Minutes/DSL/2021. ²⁵⁸
Dated: 23/04/2021 ²⁷ -267

OFFICE ORDER

Pursuant to letter No. 12-LSA/NLA/SC/2021/1186-1188, dated 22/04/2021 received from H.P. SLSA Shimla, & in continuation to office order No. 16/CHA/DLSA /Minutes /DSL / 2021/137/144 dated 27/03/2021 following duty schedule will be observed by the Bail & Remand Counsels of District Kangra for ensuring effective rendering of legal services at early stages of criminal justice in the Police Station(s) of District Kangra forthwith till further orders:-

Sr. No.	Name of the Advocate(s)	Police Stations	Duty period
1.	Ms. Gurpreet. (Mob. 89880-36399 & 70184-72030)	Police Stations:- Dharamshala, Mecleodganj, Women Police Station Dharamshala & Shahpur	April, 2021 & May 2021. October, 2021 & November, 2021.
2.	Sh. Rohit Sharma (Mob. No94185-57746)	-----Do-----	June, 2021 & July, 2021. December, 2021 & January, 2022
3.	Sh. Akhil Sharma, (Mob. No. 86791-20001)	-----Do-----	August, 2021 & September, 2021. February, 2022 & March, 2022

4.	Sh. Anuj Soni, (Mob. No. 82193-50797)	-----Do-----	April 2021 & May 2021. October, 2021 & November, 2021.
5.	Sh. Vineet Singh (Mob. No. 70181-27533)	-----Do-----	June, 2021 & July, 2021. December, 2021 & January, 2022
6.	Sh. Ankush Kumar (Mob. No 94590-82724)	-----Do-----	August, 2021 & September, 2021. February, 2022 to March, 2022
SUB DIVISIONAL LEGAL SERVICES COMMITTEE, PALAMLPUR			
7.	Sh. Bhuvnesh Kumar Mob. No. (94188-31218)	Police Stations:- Palampur, Bhawarna, Lambagaon & Panchrukhi.	April, 2021 & May 2021. August 2021 & September, 2021. December, 2021 & January, 2022
8.	Smt. Shalu Guleria Mob. No. (94594-47911)	-----Do-----	June, 2021 & July 2021. October, 2021 & November, 2021. February, 2022 to March 2022.
SUB DIVISIONAL LEGAL SERVICES COMMITTEE, KANGRA			
9.	Smt. Archana Puri Mob. No. (82197-51039)	Police Stations:- Gaggal, Nagrtoa Bagwan & Kangra	April, 2021 & May 2021. August 2021 & September, 2021. December, 2021 & January, 2022

10.	Smt. Priyanka Mob. No. (98160-44868)	-----Do-----	June, 2021 & July 2021. October, 2021 & November, 2021. February, 2022 to March 2022.
SUB DIVISIONAL LEGAL SERVICES COMMITTEE, DEHRA			
11.	Sh. Atul Rajial (Mob No. 78078 - 22022)	Police Stations:- Dehra, Rakkar, Haripur, Jawalamukhi & Khunidan.	April, 2021 & May 2021. August 2021 & September, 2021. December, 2021 & January, 2022
12.	Smt. Reeta Kumari, Mob No. (88947-59399)	-----Do-----	June, 2021 & July 2021. October, 2021 & November, 2021. February, 2022 to March 2022.
SUB DIVISIONAL LEGAL SERVICES COMMITTEE, BAIJNATH			
13.	Smt. Sunaina (Mob No. (98167-16067)	Police Station:- Bajnath	April, 2021 & May 2021. August 2021 & September, 2021. December, 2021 & January, 2022
14.	Sh. Vijay Kumar (Mob No. (94188-23133)	-----Do-----	June, 2021 & July 2021. October, 2021 & November, 2021. February, 2022 to March 2022.
SUB DIVISIONAL LEGAL SERVICES COMMITTEE, JAWALI			

15.	Sh. Jagdish Singh, Mob. No. (98164-84996)	Police Stations:- Jawali & Fatehpur.	April, 2021 & May 2021. August 2021 & September, 2021. December, 2021 & January, 2022
16.	Sh. Yogesh Kumar Mob. No. (82199-68199)	-----Do-----	June, 2021 & July 2021. October, 2021 & November, 2021. February, 2022 to March 2022.
SUB DIVISIONAL LEGAL SERVICES COMMITTEE, NURPUR			
17.	Sh. Rahul Chibh Mob No. (98055-46444)	Police Station:- Nurpur.	April, 2021 & May 2021. August 2021 & September, 2021. December, 2021 & January, 2022
18.	Sh. Pawan Singh Jaggi Mob. No. (82787-61992)	-----Do-----	June, 2021 & July 2021. October, 2021 & November, 2021. February, 2022 to March 2022.
SUB DIVISIONAL LEGAL SERVICES COMMITTEE, INDORA			
19.	Sh. Ranjeet Singh Mob No. (98169-44779)	Police Stations:- Indora & Damtal.	April, 2021 & May 2021. August 2021 & September, 2021. December, 2021 & January, 2022

20.	Sh. Rohit Mob. No. (82199-53705)	-----Do-----	June, 2021 & July 2021. October, 2021 & November, 2021. February, 2022 to March 2022.
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All concerned are directed to follow the roster strictly.

Note:- No, additional honorarium will be paid to Remand Counsel(s) for the assignment.

Chairman (District & Sessions Judge),
District Legal Services Authority,
Kangra at Dharamshala, (H.P.)
Phone/fax: 01892-222370
Email: cha-dlsa-kan-hp@gov.in

Endst. No.:

258-267

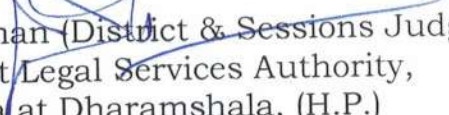
Dated: 23/04/2021

Copy forwarded to:-

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- 01 The Ld. Member Secretary, H.P. State Legal Services Authority, Shimla w.r.t. letter No. 12-LSA/NLA/SC/2021/1186-1188, dated 22/04/2021 for information, please.
- 02 The Ld. Sessions Judge, Kangra at Dharamshala, Ld. ASJ-I, II, III & Special Judge, POCSO Court, Kangra at Dharamshala for information, please.
- 03 The Superintendent of Police District Kangra at Dharamshala for information & request to circulate the same to all the Police Station(s) of District Kangra.
- 04 The Ld. CJM, all ACJMS & JMICS of District Kangra for information & necessary action.
- 05 All the Ld. Chairmen SDLSCs, to circulate the order/roster to Ld. JMIC (if any on the station), Executive Magistrates & all Bail & Remand Counsel(s) of their Sub-Division & submit the report on the proforma (attached separately) with in stipulated time.

- 06 The Assistant programmer, District Courts Dharamshala with direction to upload the same on website of District Courts Dharamshala.
- 07 All the Bail & Remand Counsel(s) of Dharamshala for information & with direction to submit the reports of the Police stations assigned to them on the proforma (attached separately) with in stipulated time.
- 08 The Senior Assistant of this office for information & necessary action.
- 09 Notice Board of this Authority.
- 10 Guard file.


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District Legal Services Authority,
Kangra at Dharamshala, (H.P.)
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Pre-arrest, arrest and Remand stage:

Sr. No.	Duty Schedule of Remand Counsel	Name of Remand Counsel	Name of Court	Name of accused to whom the legal assistance provided by Remand Counsel	Nature of offence/FIR No.	Next date of hearing	Whether the accused has been granted bail or not	How many meetings attend by Remand Counsel with UTP/Convicts through video conferencing
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